

PROFORMA-I

STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR ENDING ON 31ST MARCH 2011

Name of the M.L.A. (in full) and to which the office belong: **SANNA LAKRA**

Present Post held: **M.L.A.** Present Pay (i) Basic pay **10,000-00 PM.** (ii) G. Salary **35000-00 PM.**

NAME AND DETAILS OF PROPERTY

Sl. No.	Name of District, Sub-division, Taluk & Village/Town in which property is situated	Housing of other building	Land	Present Value	If not in own name state name whose name had his/her relationship to the Public Servant	How acquired whether by purchase/lease/mortgage/ inheritance/ gift or otherwise with date of acquisition & details of persons from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8	9
1.	VILL-CHHOTA KAWALI, NAMKUM RANCHI	KHATA NO. 22-1	1.10 ACRE	10.00 Lac	OWN	INHERITANCE	50,000-00 PER ANNUM	
2.	VILL-BARGANAN NAMKUM, RANCHI	KHATA NO. 60	4.00 DECIMAL	3.00 Lac	OWN	PURCHASE	NIL	

प्रतिवेष्टाचारि

हठ अभिप्राय पत्र

21.12.11
21.12.11
महामयक कार्यालय
म. ल. के. कारा, हटवार, रा.

(Signature)